

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision

MEETING NUMBER : 26/82-ALC4/2009 MEETING DATE : 22.09.2009

The Meeting No.26/82 in the year 2009-10 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2004-09 pertaining to products falling in Chapter 29 and 30 was held on 22.09.2009 under the Chairmanship of Jt. DGFT, Shri Anil Aggarwal in his chamber.

Following members were present:-

1. Shri Shaish Kumar, IA, DIPP
2. Shri D.N. Mathur, Dy. IA, Department of Pharmaceuticals
3. Shri Rajinder Pal Singh, Dy. DGFT
4. Shri Shyam Lal, FTDO

At the outset, minutes of Norms Committee Meeting No.21/82 dated 18.08.2009, 22/82 dated 25.08.2009, 23/82 dated 01.09.2009 and 24/82 dated 08.09.2009 were ratified by the Committee.

Case No.B-255	M/S Cipla Ltd.
Norms Committee Meeting No.26/AM10	F.No.01/82/050/01193/AM09
Meeting Date: 22.09.2009	RA F.No.03/94/040/00720/AM09
Adv.Lic.No.0310491564 dated 22.10.2008	
Committee considered case as per agenda. Shri Tapas Datta, representative of the firm, Dr. Albrecht Jacobi, Project Leader Operations, and Shri Robert Beall, Operations Manager Spiriva, of M/S Boehringer Ingelheim, Germany appeared before the Committee and explained the case. They informed the Committee that the tablet is being manufactured in Germany also and there is 8% wastage in raw material. Being a special double layering process having different APIs in both layers, higher wastages occur. Committee, after detailed deliberations, decided to call for Consumption data certified by the Chartered Accountant of the German company. Accordingly, case was deferred for 20.10.2009.	

Case No.B-256	M/S Cipla Ltd.
Norms Committee Meeting No.26/AM10	F.No.01/82/050/00446/AM08
Meeting Date: 22.09.2009	RA F.No.03/94/040/00857/AM08
Adv.Lic.No.0310450548 dated 16.11.2007	
Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.	

Case No.B-257	M/S Cipla Ltd.
Norms Committee Meeting No.26/AM10	F.No.01/82/050/00573/AM08
Meeting Date: 22.09.2009	RA F.No.03/94/040/01202/AM08
Adv.Lic.No.0310462533 dated 25.02.2008	

Committee considered case as per agenda and in light of earlier decision taken in 7/10 meeting held on 19.05.2009 and in consultation with technical authority present in meeting decided to revise norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Sl.No.	Export product	Export Qty.	Sl.No.	Import item	Qty. allowed
1.	Stavudine Capsules 15 mg [Stavudine = 15.30 mg]	1 Kg.	1.	2',3'-dihydro,5'-O-Benzoyl,5-Methyl Uridine	2.00 kg/kg of Stavudine
			2.	Butyl Acetate	2.09 kg/kg of Stavudine
2.	Stavudine Capsules 20mg [Stavudine = 20.40 mg]	1 Kg.	3.	(1R,2S,5R)-Menthyl-5S-(Cytosine-1-YL)-1,3-Oxathiolane-2R-Carboxylate/CME Compound	2.19 kg/kg of Lamivudine
			4.	Sodium Borohydride	0.48 kg/kg of Lamivudine
3.	Stavudine Capsules 30 mg [Stavudine = 30.60 mg]	1 Kg.	5.	Dipotassium Hydrogen Phosphate	2.582 kg/kg of Lamivudine
4.	Stavudine Capsules 40 mg [Stavudine = 40.80 mg]	1 kg.			
5.	Lamivir S 30 tablets [Stavudine = 30.6 mg] [Lamivudine =153 mg]	1 Kg.			
6.	Lamivir S 40 tablets [Stavudine 40.8 mg] [Lamivudien = 153 mg]	1 Kg.			

RA concerned may take further necessary action as per above decision of NC.

Case No. B-258	M/s Cipla Ltd.
Norms Committee Meeting No. 26/AM10	F.No.01/82/50/406/AM08/DES-III

	F.No.01/82/50/408/AM08/DES-III F.No.01/82/50/110/AM09/DES-III
Meeting Date 22.09.2009	RAF No.03/94/040/250/AM08 RAF No.03/94/040/383/AM08 RAF No.03/94/040/1099/AM08
Adv. Lic. No. 0310432136 dated 08.06.2007 Adv. Lic. No. 0310436156 dated 13.07.2008 Adv. Lic. No. 0310459961 dated 04.02.2008	
Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.	

Case No. B-259	M/s Kamud Drugs Pvt. Ltd.
Norms Committee Meeting No. 26/AM10	F.No.01/82/50/839/AM09/DES-III
Meeting Date 22.09.2009	RAF No.31/24/040/119/AM09
Adv. Lic. No. 3110034700 dated 04.08.2008	
Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.	

Case No. A-126	M/s Fermenta Biotech Ltd.
Norms Committee Meeting No. 26/AM10	F.No.01/82/162/831/AM09/DES-III
Meeting Date 22.09.2009	
Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.	

Case No. A-127	M/s Shree Ganesh Remedies Pvt. Ltd.
Norms Committee Meeting No. 26/AM10	File No. 01/82/050/00243/AM08
Meeting Date 22.09.2009	RAF No. 34/24/040/00166/AM07
Adv. Lic. No. 3410018711 dated 03.05.2007	
Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.	

Case No. A-128	M/s Benzo Petro International Ltd
Norms Committee Meeting No. 26/AM10	F.No.01/82/162/01013/AM09/DES-III
Meeting Date 22.09.2009	RA F.No.03/24/040/01297/AM01
Adv.Lic.No.0310068738 dated 16.0102001	
Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/11/2008-Ch.II dated 22.09.2009, decided to ratify norms under para 4.7 of HBP as per	

details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Ortho Chloro Benzo Nitrile/2-Chloro Benzo Nitrile	1 Kg.	1.	Ortho Chloro Toluene	1.258 kg

RA concerned may take further necessary action as per above decision of NC.

Case No. A-129	M/s Medreich Ltd.
Norms Committee Meeting No. 26/AM10	F.No.01/82/162/01131/AM09/DES-III
Meeting Date 22.09.2009	RA F.No.07/24/040/00678/AM09
Adv.Lic.No.0710055121 dated 28.12.2007	
Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.	

Case No. A-130	M/s Hindustan Polyamides & Fibres Ltd.
Norms Committee Meeting No. 26/AM10	F.No.01/82/162/00170/AM10/DES-III
Meeting Date 22.09.2009	RA F.No.03/94/040/01108/AM09
Adv.Lic.No.0310514105 dated 01.04.2009	
Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.	

Case No. A-131	M/s Excel Industries Ltd.			
Norms Committee Meeting No. 26/AM10	F.No.01/82/162/00169/AM10/DES-III			
Meeting Date 22.09.2009	RA F.No.03/94/040/01037/AM09			
Adv.Lic.No.0310510075 dated 03.03.2009				
Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/109/2008-Ch.III dated 18.09.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Styrene Phosphonic acid	1 Kg.	1.	Styrene	0.830 kg
		2.	Yellow Phosphorous	0.257 kg
		3.	Toluene	0.400 kg
RA concerned may take further necessary action as per above decision of NC.				

Case No. A-132	M/s Hetero Labs Ltd.
Norms Committee Meeting No. 26/AM10	F.No.01/82/162/00172/AM10/DES-III
Meeting Date 22.09.2009	RA F.No.09/24/040/00446/AM09
Adv.Lic.No.0910037246 dated 02.03.2009	
Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.	

Case No. A-133	M/s Hetero Drugs.
Norms Committee Meeting No. 26/AM10	F.No.01/82/162/00094/AM10/DES-III
Meeting Date 22.09.2009	RA F.No.09/24/040/00013/AM10
Adv.Lic.No.0910037741 dated 23.04.2009	
Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.	

Case No. A-134	M/s Matrix Labs Ltd
Norms Committee Meeting No. 26/AM10	F.No.01/82/162/00093/AM10/DES-III
Meeting Date 22.09.2009	RA F.No.09/24/040/00/AM09
Adv.Lic.No.0910037757 dated 23.04.2009	
Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.	

Case No. A-135	M/s Medreich Ltd.
Norms Committee Meeting No. 26/AM10	F.No.01/82/162/00165/AM10/DES-III
Meeting Date 22.09.2009	RA F.No.07/24/040/00672/AM09
Adv.Lic.No.0710063755 dated 20.03.2009	
Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.	

Case No. A-136	M/s Enaltec Labs Ltd.
Norms Committee Meeting No. 26/AM10	F.No.01/82/162/00166/AM10/DES-III
Meeting Date 22.09.2009	RA F.No.03/94/040/01133/AM09
Adv.Lic.No.0310514629 dated 03.04.2009	
Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.	

Case No. A-137	M/s Intas Pharma Ltd.
Norms Committee Meeting No. 26/AM10	F.No.01/82/162/00205/AM10/DES-III
Meeting Date 22.09.2009	RA F.No.08/24/040/00007/AM10
Adv.Lic.No.0810079232 dated 09.04.2009	
Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.	

1	Case No.:8/33/83-ALC1/2006	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/83/050/00817/AM07/	RLA File :03/95/040/00837/AM07/	Lic.No/Date:0310405369 24.10.2006	Defer Date:20.10.2009
	Decision :Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

2

Case No.:38/44/82-ALC1/2006	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Approved	
HQ File :01/82/050/01435/AM07/	RLA File :08/24/040/00231/AM07/	Lic.No/Date:0810061668 13.12.2006		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/123/2005/Ch.II dated 03.07.2007, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export Product	Export Qty.	Sl.No.	Import items	Qty. allowed
4,4-Diamino Diphenyl amine 2-Sulphonic Acid	1 Kg.	1.	Para Nitro Aniline	0.840 kg
		2.	Para Nitro Chloro Benzene	1.150 kg
		3.	Caustic Soda Lye (100% Basis) Or Caustic Soda Flakes	2.300 kg
		4.	Soda Ash	0.500 kg.
RA concerned may take further necessary action as per above decision of NC.				

3	Case No.:2/4/85-ALC3/2007	Party Name:HEINZ INDIA PRIVATE LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/85/050/00259/AM07/	RLA File :03/94/040/01338/AM07/	Lic.No/Date:0310424928 29.03.2007	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Ministry of FPI.			

4	Case No.:52/42/82-ALC4/2007	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Approved
	HQ File :01/82/050/00388/AM08/	RLA File :07/24/040/00005/AM08/	Lic.No/Date:0710051374 23.04.2007	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/30/2004/Ch.II dated			

18.09.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export Product	Export Qty.	Sl.No.	Import items	Qty. allowed
Magnesium L-Asparate	1 Kg.	1.	L-Aspartic Acid	1.02 kg
Calcium L-Asparate	1 Kg.	1.	L-Aspartic Acid	0.972 kg
Zinc L-Asparate	1 Kg.	1.	L-Aspartic Acid	0.896 kg

RA concerned may take further necessary action as per above decision of NC.

5	Case No.:36/6/83-ALC1/2008	Party Name:H.K.FINECHEM LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/83/050/00146/AM09/	RLA File :08/24/040/00149/AM08/	Lic.No/Date:0810067303 21.09.2007	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

6	Case No.:57/6/82-ALC4/2008	Party Name:CORAL DRUGS PVT. LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00140/AM09/	RLA File :05/24/040/00884/AM08/	Lic.No/Date:0510217198 28.02.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of DC(MSME).			

7	Case No.:40/11/82-ALC4/2008	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00360/AM09/	RLA File :09/24/040/00520/AM08/	Lic.No/Date:0910033434 24.03.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

8	Case No.:62/9/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/83/050/00234/AM09/	RLA File :03/94/040/01245/AM08/	Lic.No/Date:0310466401 27.03.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

9	Case No.:39/9/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
			Lic.No/Date:0310466954	

HQ File :01/82/050/00272/AM09/	RLA File :03/94/040/01345/AM08/	01.04.2008	Defer
Decision : Committee decided to defer case for 20.10.2009 for comments of Ministry of E&F.			Date:20.10.2009

10	Case No.:79/9/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/83/050/00251/AM09/	RLA File :03/94/040/01323/AM08/	Lic.No/Date:0310466988 01.04.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

11	Case No.:43/14/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/83/050/00413/AM09/	RLA File :03/94/040/00065/AM09/	Lic.No/Date:0310471590 19.05.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

12	Case No.:47/14/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/83/050/00417/AM09/	RLA File :03/94/040/00064/AM09/	Lic.No/Date:0310471586 19.05.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

13	Case No.:2/11/85-ALC3/2008	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/85/050/00086/AM09/	RLA File :09/24/040/00079/AM09/	Lic.No/Date:0910034354 19.06.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

14	Case No.:17/15/82-ALC4/2008	Party Name:EMAMI LIMITED,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00657/AM09/	RLA File :02/24/040/00062/AM09/	Lic.No/Date:0210114088 25.06.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of DC(MSME).			

15	Case No.:12/17/82-ALC4/2008	Party Name:ANUS LABORATORIES LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred

	HQ File :01/82/050/00736/AM09/	RLA File :09/24/040/00552/AM08/	Lic.No/Date:0910034576 11.07.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

16	Case No.:11/19/82-ALC4/2008	Party Name:VITAL LABORATORIES PVT. LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00787/AM09/	RLA File :03/95/040/00350/AM09/	Lic.No/Date:0310479369 18.07.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

17	Case No.:26/20/82-ALC4/2008	Party Name:BIOCHEMICAL & SYNTHETIC PRODUCTS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00819/AM09/	RLA File :09/24/040/00167/AM09/	Lic.No/Date:0910034850 30.07.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

18	Case No.:39/22/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00902/AM09/	RLA File :03/94/040/00451/AM09/	Lic.No/Date:0310482900 18.08.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

19	Case No.:1/23/82-ALC4/2008	Party Name:VIVIMED LABS LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00905/AM09/	RLA File :09/24/040/00210/AM09/	Lic.No/Date:0910035105 21.08.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

20	Case No.:7/41/82-ALC4/2008	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01447/AM09/	RLA File :04/24/040/00138/AM09/	Lic.No/Date:0410098239 28.08.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

21	Case No.:10/41/82-ALC4/2008	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case
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	HQ File :01/82/050/01450/AM09/	RLA File :09/24/040/00199/AM09/	Lic.No/Date:0910035198 01.09.2008	Defer Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

22	Case No.:19/26/82-ALC4/2008	Party Name:R L FINE CHEM	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01017/AM09/	RLA File :07/24/040/00297/AM09/	Lic.No/Date:0710059800 15.09.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

23	Case No.:15/28/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01064/AM09/	RLA File :07/24/040/00340/AM09/	Lic.No/Date:0710060093 24.09.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

24	Case No.:28/28/82-ALC4/2008	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01077/AM09/	RLA File :09/24/040/00204/AM09/	Lic.No/Date:0910035464 29.09.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

25	Case No.:29/28/82-ALC4/2008	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01078/AM09/	RLA File :09/24/040/00237/AM09/	Lic.No/Date:0910035465 29.09.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

26	Case No.:21/29/82-ALC4/2008	Party Name:MECK PHARMACEUTICALS AND CHEMICALS PVT.LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01103/AM09/	RLA File :08/24/040/00107/AM09/	Lic.No/Date:0810075122 01.10.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

27	Case No.:50/29/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:26/82-ALC4/2009	Status:Case
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			22.09.2009	Deferred
	HQ File :01/82/050/01132/AM09/	RLA File :03/94/040/00655/AM09/	Lic.No/Date:0310489368 07.10.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

28	Case No.:51/29/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01133/AM09/	RLA File :03/94/040/00529/AM09/	Lic.No/Date:0310489370 07.10.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

29	Case No.:33/41/82-ALC4/2008	Party Name:INTERMED LABS PVT. LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01473/AM09/	RLA File :07/24/040/00371/AM09/	Lic.No/Date:0710060370 10.10.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

30	Case No.:60/29/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01142/AM09/	RLA File :03/94/040/00672/AM09/	Lic.No/Date:0310489879 10.10.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

31	Case No.:4/31/82-ALC4/2008	Party Name:ALCON BIOSCIENCES PRIVATE LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01161/AM09/	RLA File :03/94/040/00851/AM08/	Lic.No/Date:0310490762 17.10.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

32	Case No.:9/31/82-ALC4/2008	Party Name:SYMED LABS LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01166/AM09/	RLA File :09/24/040/00286/AM09/	Lic.No/Date:0910035677 17.10.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

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33	Case No.:2/32/82-ALC4/2008	Party Name:ALCON BIOSCIENCES PRIVATE LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01177/AM09/	RLA File :03/94/040/00998/AM08/	Lic.No/Date:0310491143 20.10.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

34	Case No.:3/32/82-ALC4/2008	Party Name:D.TOTLA PLASTIC	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01178/AM09/	RLA File :03/94/040/00710/AM09/	Lic.No/Date:0310491145 20.10.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

35	Case No.:6/32/82-ALC4/2008	Party Name:KRISHNA CHEMICAL INDUSTRIES	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01181/AM09/	RLA File :34/24/040/00136/AM09/	Lic.No/Date:3410022579 21.10.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

36	Case No.:7/32/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01182/AM09/	RLA File :03/94/040/00721/AM09/	Lic.No/Date:0310491254 21.10.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

37	Case No.:22/32/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01197/AM09/	RLA File :05/24/040/00431/AM09/	Lic.No/Date:0510229891 23.10.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of DIPP.			

38	Case No.:27/32/82-ALC4/2008	Party Name:GLAND PHARMA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01202/AM09/	RLA File :09/24/040/00084/AM09/	Lic.No/Date:0910035732 24.10.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

39	Case No.:37/32/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01212/AM09/	RLA File :05/24/040/00465/AM09/	Lic.No/Date:0510229949 24.10.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

40	Case No.:38/32/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01213/AM09/	RLA File :05/24/040/00466/AM09/	Lic.No/Date:0510229951 24.10.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

41	Case No.:10/33/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01226/AM09/	RLA File :03/95/040/00306/AM08/	Lic.No/Date:0310492305 31.10.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

42	Case No.:9/33/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01225/AM09/	RLA File :03/95/040/00305/AM08/	Lic.No/Date:0310492297 31.10.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

43	Case No.:26/33/82-ALC4/2008	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01242/AM09/	RLA File :09/24/040/00303/AM09/	Lic.No/Date:0910035860 06.11.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

44	Case No.:29/41/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01469/AM09/	RLA File :03/94/040/00752/AM09/	Lic.No/Date:0310493255 06.11.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

45	Case No.:3/34/82-ALC4/2008	Party Name:ATUL LIMITED,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01246/AM09/	RLA File :08/24/040/00159/AM09/	Lic.No/Date:0810075840 07.11.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

46	Case No.:5/35/82-ALC4/2008	Party Name:BAYER CROPS SCIENCE LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01261/AM09/	RLA File :03/94/040/00689/AM09/	Lic.No/Date:0310493655 11.11.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

47	Case No.:11/35/82-ALC4/2008	Party Name:SUTURES INDIA PRIVATE LIMITED,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Rejected
	HQ File :01/82/050/01267/AM09/	RLA File :07/24/040/00441/AM09/	Lic.No/Date:0710061011 12.11.2008	
	Decision : Committee considered case as per agenda and observed that the firm was requested to furnish technical information vide letter dated 02.04.2009, but no reply has been received and norms can not be fixed in absence of required information. It was, therefore, decided to reject the case. RA concerned may take further necessary action as per above decision of NC.			

48	Case No.:15/41/82-ALC4/2008	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01455/AM09/	RLA File :03/95/040/00796/AM08/	Lic.No/Date:0310494005 12.11.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

49	Case No.:19/35/82-ALC4/2008	Party Name:VIJAYASRI ORGANICS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01275/AM09/	RLA File :09/24/040/00287/AM09/	Lic.No/Date:0910035950 17.11.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of DC(MSME).			

50	Case No.:32/41/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
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	HQ File :01/82/050/01472/AM09/	RLA File :03/94/040/00791/AM09/	Lic.No/Date:0310494617 18.11.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

51	Case No.:3/36/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01289/AM09/	RLA File :03/95/040/00676/AM09/	Lic.No/Date:0310494807 19.11.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

52	Case No.:30/35/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01286/AM09/	RLA File :07/24/040/00460/AM09/	Lic.No/Date:0710061156 19.11.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

53	Case No.:9/36/82-ALC4/2008	Party Name:SMRUTHI ORGANICS LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01295/AM09/	RLA File :31/24/040/00215/AM09/	Lic.No/Date:3110036143 20.11.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

54	Case No.:11/37/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01330/AM09/	RLA File :07/24/040/00477/AM09/	Lic.No/Date:0710061336 26.11.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

55	Case No.:12/37/82-ALC4/2008	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Transferred to Different Section
	HQ File :01/82/050/01331/AM09/	RLA File :08/24/040/00172/AM09/	Lic.No/Date:0810076282 27.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to transfer the case to NC-IV being the export product Pesticides.			

56	Case No.:14/37/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case
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	HQ File :01/82/050/01333/AM09/	RLA File :07/24/040/00470/AM09/	Lic.No/Date:0710061378 27.11.2008	Defer Defer Date:20.10.2009
Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.				

57	Case No.:23/37/82-ALC4/2008	Party Name:BLISS GVS PHARMA LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01342/AM09/	RLA File :03/94/040/00775/AM09/	Lic.No/Date:0310496208 02.12.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

58	Case No.:16/38/82-ALC4/2008	Party Name:M.J. BIOPHARM PVT. LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01365/AM09/	RLA File :03/95/040/00621/AM09/	Lic.No/Date:0310496924 08.12.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

59	Case No.:20/38/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01369/AM09/	RLA File :05/24/040/00574/AM09/	Lic.No/Date:0510232237 08.12.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

60	Case No.:13/39/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01383/AM09/	RLA File :05/24/040/00527/AM09/	Lic.No/Date:0510232365 11.12.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

61	Case No.:1/40/82-ALC4/2008	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01420/AM09/	RLA File :08/24/040/00187/AM09/	Lic.No/Date:0810076754 16.12.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

62	Case No.:46/39/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:26/82-ALC4/2009	Status:Case
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			22.09.2009	Deferred
	HQ File :01/82/050/01416/AM09/	RLA File :09/24/040/00352/AM09/	Lic.No/Date:0910036323 16.12.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

63	Case No.:47/39/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01417/AM09/	RLA File :09/24/040/00355/AM09/	Lic.No/Date:0910036324 16.12.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

64	Case No.:10/40/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01429/AM09/	RLA File :03/94/040/00871/AM09/	Lic.No/Date:0310498562 17.12.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

65	Case No.:11/40/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01430/AM09/	RLA File :05/24/040/00568/AM09/	Lic.No/Date:0510232764 17.12.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

66	Case No.:8/40/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01427/AM09/	RLA File :03/94/040/00873/AM09/	Lic.No/Date:0310498344 17.12.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

67	Case No.:35/41/82-ALC4/2008	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01475/AM09/	RLA File :22/24/040/00055/AM09/	Lic.No/Date:2210008528 24.12.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

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68	Case No.:3/42/82-ALC4/2008	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01481/AM09/	RLA File :08/24/040/00193/AM09/	Lic.No/Date:0810077034 30.12.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

69	Case No.:4/42/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01482/AM09/	RLA File :22/24/040/00053/AM09/	Lic.No/Date:2210008550 30.12.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

70	Case No.:7/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01485/AM09/	RLA File :05/24/040/00623/AM09/	Lic.No/Date:0510233580 30.12.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

71	Case No.:20/42/82-ALC4/2008	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01498/AM09/	RLA File :09/70/040/00215/AM09/	Lic.No/Date:0910036571 05.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

72	Case No.:21/42/82-ALC4/2008	Party Name:BIOCHEMICAL & SYNTHETIC PRODUCTS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01499/AM09/	RLA File :09/24/040/00357/AM09/	Lic.No/Date:0910036573 05.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

73	Case No.:23/42/82-ALC4/2008	Party Name:ELDER PHARMACEUTICALS LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01501/AM09/	RLA File :03/94/040/00905/AM09/	Lic.No/Date:0310501128 05.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

74	Case No.:27/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01505/AM09/	RLA File :03/94/040/00904/AM09/	Lic.No/Date:0310501134 05.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

75	Case No.:28/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01506/AM09/	RLA File :03/94/040/00920/AM09/	Lic.No/Date:0310501141 05.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

76	Case No.:29/42/82-ALC4/2008	Party Name:AVIGNON EXIM PVT.LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01507/AM09/	RLA File :03/94/040/00316/AM09/	Lic.No/Date:0310501151 05.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

77	Case No.:23/43/82-ALC4/2008	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01532/AM09/	RLA File :05/24/040/00656/AM09/	Lic.No/Date:0510234079 06.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

78	Case No.:13/43/82-ALC4/2008	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01522/AM09/	RLA File :31/24/040/00273/AM09/	Lic.No/Date:3110036930 07.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

79	Case No.:10/44/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01545/AM09/	RLA File :03/94/040/00538/AM09/	Lic.No/Date:0310502325 13.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

80	Case No.:25/43/82-ALC4/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01534/AM09/	RLA File :02/24/040/00248/AM09/	Lic.No/Date:0210122139 13.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

81	Case No.:7/44/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01542/AM09/	RLA File :03/94/040/00931/AM09/	Lic.No/Date:0310502289 13.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

82	Case No.:9/44/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01544/AM09/	RLA File :03/94/040/00537/AM09/	Lic.No/Date:0310502324 13.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

83	Case No.:4/44/82-ALC4/2008	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01539/AM09/	RLA File :09/24/040/00385/AM09/	Lic.No/Date:0910036721 15.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

84	Case No.:5/44/82-ALC4/2008	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01540/AM09/	RLA File :09/24/040/00350/AM09/	Lic.No/Date:0910036722 15.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

85	Case No.:26/44/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01561/AM09/	RLA File :22/24/040/00059/AM09/	Lic.No/Date:2210008587 16.01.2009	Defer Date:20.10.2009

Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.

86	Case No.:21/44/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01556/AM09/	RLA File :05/24/040/00663/AM09/	Lic.No/Date:0510234650 19.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

87	Case No.:22/44/82-ALC4/2008	Party Name:AKUMS DRUGS & PHARMACEUTICALS LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01557/AM09/	RLA File :05/24/040/00665/AM09/	Lic.No/Date:0510234676 19.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

88	Case No.:25/44/82-ALC4/2008	Party Name:VIVIN LABORATORIES PRIVATE LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01560/AM09/	RLA File :09/24/040/00288/AM09/	Lic.No/Date:0910036749 20.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

89	Case No.:10/45/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01574/AM09/	RLA File :09/24/040/00363/AM09/	Lic.No/Date:0910036805 22.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

90	Case No.:5/45/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01569/AM09/	RLA File :07/24/040/00435/AM09/	Lic.No/Date:0710062501 22.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

91	Case No.:8/45/82-ALC4/2008	Party Name:HETERO LABS LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01572/AM09/	RLA File :09/24/040/00389/AM09/	Lic.No/Date:0910036803 22.01.2009	Defer Date:20.10.2009

	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			
92	Case No.:12/45/82-ALC4/2008	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01576/AM09/	RLA File :09/24/040/00372/AM09/	Lic.No/Date:0910036817 23.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			
93	Case No.:13/45/82-ALC4/2008	Party Name:MERCK LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01577/AM09/	RLA File :03/95/040/00866/AM09/	Lic.No/Date:0310503731 23.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			
94	Case No.:6/46/82-ALC4/2008	Party Name:PIONEER LABORATORIES PVT. LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01588/AM09/	RLA File :11/24/040/00069/AM09/	Lic.No/Date:1110019460 23.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			
95	Case No.:17/45/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01581/AM09/	RLA File :09/24/040/00332/AM09/	Lic.No/Date:0910036834 27.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			
96	Case No.:18/45/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01582/AM09/	RLA File :09/24/040/00368/AM09/	Lic.No/Date:0910036835 27.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			
97	Case No.:1/46/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01583/AM09/	RLA File :03/94/040/00969/AM09/	Lic.No/Date:0310504110	Defer

		28.01.2009	Date:20.10.2009
Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

98	Case No.:3/46/82-ALC4/2008	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01585/AM09/	RLA File :08/24/040/00210/AM09/	Lic.No/Date:0810077671 28.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

99	Case No.:4/46/82-ALC4/2008	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01586/AM09/	RLA File :08/24/040/00211/AM09/	Lic.No/Date:0810077672 28.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

100	Case No.:12/46/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01594/AM09/	RLA File :09/24/040/00384/AM09/	Lic.No/Date:0910036902 29.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

101	Case No.:13/46/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01595/AM09/	RLA File :09/24/040/00386/AM09/	Lic.No/Date:0910036903 29.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

102	Case No.:15/46/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01597/AM09/	RLA File :03/94/040/00985/AM09/	Lic.No/Date:0310504540 29.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for reply form firm.			

103	Case No.:19/46/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred

	HQ File :01/82/050/01601/AM09/	RLA File :03/94/040/00986/AM09/	Lic.No/Date:0310504570 30.01.2009	Defer Date:20.10.2009
Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.				

104	Case No.:20/46/82-ALC4/2008	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01602/AM09/	RLA File :09/24/040/00400/AM09/	Lic.No/Date:0910036934 30.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

105	Case No.:8/48/82-ALC4/2008	Party Name:PAB ORGANICS PVT.LTD,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01613/AM09/	RLA File :34/24/040/00200/AM09/	Lic.No/Date:3410023355 03.02.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of DC(MSME).			

106	Case No.:6/48/82-ALC4/2008	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01611/AM09/	RLA File :09/24/040/00366/AM09/	Lic.No/Date:0910036958 04.02.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

107	Case No.:10/48/82-ALC4/2008	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01615/AM09/	RLA File :09/24/040/00367/AM09/	Lic.No/Date:0910036968 05.02.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

108	Case No.:11/48/82-ALC4/2008	Party Name:MAITHRI LABORATORIES (P) LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01616/AM09/	RLA File :09/24/040/00327/AM09/	Lic.No/Date:0910036969 05.02.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

109	Case No.:12/48/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case
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	HQ File :01/82/050/01617/AM09/	RLA File :09/24/040/00382/AM09/	Lic.No/Date:0910036970 05.02.2009	Defer Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

110	Case No.:25/48/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01630/AM09/	RLA File :05/24/040/00678/AM09/	Lic.No/Date:0510235994 06.02.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of DIPP.			

111	Case No.:26/48/82-ALC4/2008	Party Name:T.C. HEALTH CARE PVT.LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01631/AM09/	RLA File :05/24/040/00645/AM09/	Lic.No/Date:0510235995 06.02.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

112	Case No.:21/48/82-ALC4/2008	Party Name:CENTURY PHARMACEUTICALS LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01626/AM09/	RLA File :34/24/040/00153/AM09/	Lic.No/Date:3410023427 09.02.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

113	Case No.:23/48/82-ALC4/2008	Party Name:CIRON DRUGS & PHARMACEUTICALS P. LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01628/AM09/	RLA File :03/94/040/01007/AM09/	Lic.No/Date:0310506348 09.02.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

114	Case No.:33/48/82-ALC4/2008	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01638/AM09/	RLA File :22/24/040/00064/AM09/	Lic.No/Date:2210008634 10.02.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

115	Case No.:34/48/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:26/82-ALC4/2009	Status:Case
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			22.09.2009	Deferred
	HQ File :01/82/050/01639/AM09/	RLA File :09/24/040/00402/AM09/	Lic.No/Date:0910037046 11.02.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

116	Case No.:37/48/82-ALC4/2008	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01642/AM09/	RLA File :34/24/040/00199/AM09/	Lic.No/Date:3410023446 11.02.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

117	Case No.:1/49/82-ALC4/2008	Party Name:AVON ORGANICS LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01643/AM09/	RLA File :09/24/040/00416/AM09/	Lic.No/Date:0910037048 12.02.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

118	Case No.:3/49/82-ALC4/2008	Party Name:MEGA FINE PHARMA PVT.LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01645/AM09/	RLA File :03/95/040/00929/AM09/	Lic.No/Date:0310506992 12.02.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

119	Case No.:7/49/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01649/AM09/	RLA File :09/24/040/00412/AM09/	Lic.No/Date:0910037066 13.02.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

120	Case No.:21/49/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01663/AM09/	RLA File :03/94/040/01030/AM09/	Lic.No/Date:0310507849 18.02.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

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121	Case No.:25/49/82-ALC4/2008	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01667/AM09/	RLA File :04/24/040/00251/AM09/	Lic.No/Date:0410102460 18.02.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

122	Case No.:1/51/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01687/AM09/	RLA File :22/24/040/00066/AM09/	Lic.No/Date:2210008674 20.02.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

123

Case No.:13/50/82-ALC4/2008		Party Name:ARKEMA PEROXIDES INDIA PRIVATE LIMITED		Meet No/Date:26/82-ALC4/2009 22.09.2009		Status:Case Approved	
HQ File :01/82/050/01680/AM09/		RLA File :04/24/040/00105/AM09/		Lic.No/Date:0410102480 20.02.2009			
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/12/2007/Ch.II dated 27.03.2008, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-							
Export Product		Export Qty.	Sl.No.	Import items	Qty. allowed		
1,1-Dimethyl 3-Hydroxybutyl Peroxy neodecanoate 50%		1 Kg.	1.	Hexylene Glycol	0.260 kg		
			2.	Neodecanoyl Chloride	0.420kg		
			3.	Hydrogen Peroxide 50%	0.024 kg		
RA concerned may take further necessary action as per above decision of NC.							

124	Case No.:10/51/82-ALC4/2008	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01696/AM09/	RLA File :22/24/040/00068/AM09/	Lic.No/Date:2210008686 25.02.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

125	Case No.:12/51/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01698/AM09/	RLA File :07/24/040/00632/AM09/	Lic.No/Date:0710063294 26.02.2009	Defer Date:20.10.2009

Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.

126	Case No.:13/51/82-ALC4/2008	Party Name:INTERMED LABS PVT. LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01699/AM09/	RLA File :07/24/040/00642/AM09/	Lic.No/Date:0710063296 26.02.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

127	Case No.:8/51/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01694/AM09/	RLA File :09/24/040/00430/AM09/	Lic.No/Date:0910037213 26.02.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

128	Case No.:28/1/82-ALC4/2009	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01748/AM09/	RLA File :03/95/040/00963/AM09/	Lic.No/Date:0310510096 03.03.2009	Defer Date:20.10.2009
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/93/2007/Ch.II dated 22.09.2009, decided to seek the comments of Export Cell whether the firm has obtained Export licence for export of Scomet items. Accordingly, case was deferred for 20.10.2009.			

129	Case No.:23/1/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Approved															
	HQ File :01/82/050/01743/AM09/	RLA File :09/24/040/00448/AM09/	Lic.No/Date:0910037364 12.03.2009																
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M. No.35011/115/2008-PI-III dated 01.10.2008 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-																		
	<table><tr><td>Export Product</td><td>Export Qty.</td><td>Sl.No.</td><td>Import items</td><td>Qty. allowed</td></tr><tr><td rowspan="3">Levetiracetam</td><td rowspan="3">1 Kg.</td><td>1.</td><td>2-Pyrrolidone</td><td>2.57 kg</td></tr><tr><td>2.</td><td>Ethyl 2-Bromo Butyrate</td><td>5.89 kg</td></tr><tr><td></td><td></td><td></td></tr></table>				Export Product	Export Qty.	Sl.No.	Import items	Qty. allowed	Levetiracetam	1 Kg.	1.	2-Pyrrolidone	2.57 kg	2.	Ethyl 2-Bromo Butyrate	5.89 kg		
Export Product	Export Qty.	Sl.No.	Import items	Qty. allowed															
Levetiracetam	1 Kg.	1.	2-Pyrrolidone	2.57 kg															
		2.	Ethyl 2-Bromo Butyrate	5.89 kg															

		3.	R(+)- Alpha Methyl Benzylamine	0.87 kg
RA concerned may take further necessary action as per above decision of NC.				

130	Case No.:27/1/82-ALC4/2009	Party Name:M.J. BIOPHARM PVT. LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01747/AM09/	RLA File :03/95/040/00982/AM09/	Lic.No/Date:0310511508 16.03.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

131	Case No.:4/1/82-ALC4/2009	Party Name:AKZO NOBEL CHEMICALS (INDIA) LIMITED.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01724/AM09/	RLA File :31/24/040/00331/AM09/	Lic.No/Date:3110037695 16.03.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

132	Case No.:7/1/82-ALC4/2009	Party Name:KAMUD DRUGS PVT.LIMITED.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01727/AM09/	RLA File :31/24/040/00327/AM09/	Lic.No/Date:3110037707 17.03.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

133	Case No.:13/54/82-ALC4/2008	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Approved	
	HQ File :01/82/050/01715/AM09/	RLA File :05/24/040/00744/AM09/	Lic.No/Date:0510238238 18.03.2009		
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/8/2006-Ch.II dated 10.07.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
	Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
	2,3 Diamino Pyridine	1 Kg.	1.	3-Amino-2-Chloro Pyridine	1.310 kg
RA concerned may take further necessary action as per above decision of NC.					

134	Case No.:4/54/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01706/AM09/	RLA File :07/24/040/00660/AM09/	Lic.No/Date:0710063727 19.03.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

135	Case No.:13/1/82-ALC4/2009	Party Name:SOLARIS CHEMTECH INDUSTRIES LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/01733/AM09/	RLA File :34/24/040/00232/AM09/	Lic.No/Date:3410023787 20.03.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

136	Case No.:3/2/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00003/AM10/	RLA File :05/24/040/00686/AM09/	Lic.No/Date:0510239349 01.04.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

137	Case No.:6/2/82-ALC4/2009	Party Name:SANDOZ PRIVATE LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00006/AM10/	RLA File :03/95/040/01031/AM09/	Lic.No/Date:0310514144 01.04.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

138	Case No.:8/2/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00008/AM10/	RLA File :03/95/040/01035/AM09/	Lic.No/Date:0310514289 02.04.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

139	Case No.:9/2/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00009/AM10/	RLA File :03/94/040/01131/AM09/	Lic.No/Date:0310514341 02.04.2009	Defer Date:20.10.2009

Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.

140	Case No.:1/3/82-ALC4/2009	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00013/AM10/	RLA File :03/94/040/01069/AM09/	Lic.No/Date:0310514552 03.04.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

141	Case No.:2/3/82-ALC4/2009	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00014/AM10/	RLA File :03/94/040/01020/AM09/	Lic.No/Date:0310514556 03.04.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

142	Case No.:6/3/82-ALC4/2009	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00018/AM10/	RLA File :03/94/040/00007/AM10/	Lic.No/Date:0310515022 09.04.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

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Case No.:2/4/82-ALC4/2009	Party Name:ANUPAM RASAYAN (INDIA) LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Approved	
HQ File :01/82/050/00023/AM10/	RLA File :52/24/040/00032/AM09/	Lic.No/Date:5210026130 15.04.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/68/2004-Ch.II dated 06.07.2004, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
2-Amino 4-Trifluoro Methyl 4'Chloro Diphenyl Ether	1 Kg.	1.	4-Chloro Benzo Trifluoride	1.418 kg.
RA concerned may take further necessary action as per above decision of NC.				

144	Case No.:10/4/82-ALC4/2009	Party Name:MAHARASHTRA ORGANO METALLIC CATALYSTS PVT.LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00031/AM10/	RLA File :03/95/040/00014/AM10/	Lic.No/Date:0310516148 17.04.2009	Defer Date:20.10.2009

Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.

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Case No.:7/4/82-ALC4/2009	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Approved	
HQ File :01/82/050/00028/AM10/	RLA File :03/95/040/01040/AM09/	Lic.No/Date:0310516112 17.04.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/42/2009-Ch.II dated 22.09.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Cumylated Diphenyl Amine/(4,4-Dimethyl Benzyl)-Diphenyl Amine	1 Kg.	1.	Diphenyl Amine	0.464 kg
RA concerned may take further necessary action as per above decision of NC.				

146	Case No.:8/4/82-ALC4/2009	Party Name:METROPOLITAN EXIMCHEM LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00029/AM10/	RLA File :03/95/040/01007/AM09/	Lic.No/Date:0310516119 17.04.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

147	Case No.:1/5/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00034/AM10/	RLA File :09/24/040/00005/AM10/	Lic.No/Date:0910037716 22.04.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

148	Case No.:4/5/82-ALC4/2009	Party Name:ALEMBIC LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00037/AM10/	RLA File :34/24/040/00242/AM09/	Lic.No/Date:3410024018 22.04.2009	Defer Date:22.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

149	Case No.:5/5/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00038/AM10/	RLA File :34/24/040/00009/AM10/	Lic.No/Date:3410024019 22.04.2009	Defer

	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			Date:20.10.2009
150	Case No.:6/5/82-ALC4/2009	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00039/AM10/	RLA File :34/24/040/00007/AM10/	Lic.No/Date:3410024025 22.04.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			
151	Case No.:13/5/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00046/AM10/	RLA File :03/94/040/00024/AM10/	Lic.No/Date:0310517091 24.04.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			
152	Case No.:14/5/82-ALC4/2009	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00047/AM10/	RLA File :04/24/040/00002/AM10/	Lic.No/Date:0410104217 24.04.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			
153	Case No.:18/5/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00051/AM10/	RLA File :05/24/040/00019/AM10/	Lic.No/Date:0510240287 24.04.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			
154	Case No.:19/5/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00052/AM10/	RLA File :05/24/040/00015/AM10/	Lic.No/Date:0510240292 24.04.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			
155	Case No.:20/5/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00053/AM10/	RLA File :05/24/040/00014/AM10/	Lic.No/Date:0510240296	Defer

			24.04.2009	Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			
156	Case No.:20/14/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00190/AM10/	RLA File :09/24/040/00044/AM10/	Lic.No/Date:0910037841 05.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			
157	Case No.:26/14/82-ALC4/2009	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00196/AM10/	RLA File :22/24/040/00003/AM10/	Lic.No/Date:2210008912 11.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			
158	Case No.:2/8/82-ALC4/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00097/AM10/	RLA File :03/94/040/00976/AM09/	Lic.No/Date:0310519346 12.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			
159	Case No.:10/8/82-ALC4/2009	Party Name:AGIO PHARMACEUTICALS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00105/AM10/	RLA File :03/94/040/00029/AM10/	Lic.No/Date:0310519664 13.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			
160	Case No.:5/8/82-ALC4/2009	Party Name:SAINOR LABORATORIES PVT LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00100/AM10/	RLA File :09/24/040/00046/AM10/	Lic.No/Date:0910037897 13.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			
161	Case No.:7/8/82-ALC4/2009	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred

	HQ File :01/82/050/00102/AM10/	RLA File :07/24/040/00053/AM10/	Lic.No/Date:0710064718 13.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

162	Case No.:9/8/82-ALC4/2009	Party Name:ANUH PHARMA LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00104/AM10/	RLA File :03/94/040/01058/AM09/	Lic.No/Date:0310519657 13.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

163	Case No.:11/8/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00106/AM10/	RLA File :04/24/040/00021/AM10/	Lic.No/Date:0410104603 15.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

164	Case No.:12/8/82-ALC4/2009	Party Name:HERBERT BROWN PHARMACEUTICAL & RESEARCH LABS	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00107/AM10/	RLA File :03/94/040/00078/AM10/	Lic.No/Date:0310520090 15.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

165	Case No.:13/8/82-ALC4/2009	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00108/AM10/	RLA File :03/94/040/00099/AM10/	Lic.No/Date:0310520091 15.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

166	Case No.:15/8/82-ALC4/2009	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00110/AM10/	RLA File :03/94/040/00060/AM10/	Lic.No/Date:0310520197 18.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

167	Case No.:17/8/82-ALC4/2009	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case
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	HQ File :01/82/050/00112/AM10/	RLA File :03/94/040/00061/AM10/	Lic.No/Date:0310520201 18.05.2009	Defer Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

168	Case No.:18/8/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00113/AM10/	RLA File :04/24/040/00035/AM10/	Lic.No/Date:0410104715 19.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

169	Case No.:2/9/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00115/AM10/	RLA File :05/24/040/00091/AM10/	Lic.No/Date:0510241724 19.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

170	Case No.:5/9/82-ALC4/2009		Party Name:CHEMIEORGANIC CHEMICALS (INDIA)PVT.LTD.		Meet No/Date:26/82-ALC4/2009 22.09.2009		Status:Case Approved	
	HQ File :01/82/050/00118/AM10/		RLA File :03/94/040/00079/AM10/		Lic.No/Date:0310520466 20.05.2009			
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/53/2008-Ch.II dated 22.09.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-							
	Export product		Exp. Qty.	Sl.No.	Import items		Qty. allowed	
	Ortho Dichloro Benzene		1 Kg.	1.	Benzene		0.544 kg	
RA concerned may take further necessary action as per above decision of NC.								

171	Case No.:2/10/82-ALC4/2009	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00126/AM10/	RLA File :07/24/040/00052/AM10/	Lic.No/Date:0710064909 21.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

172	Case No.:7/9/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
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	HQ File :01/82/050/00120/AM10/	RLA File :04/24/040/00040/AM10/	Lic.No/Date:0410104760 21.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

173	Case No.:8/9/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00121/AM10/	RLA File :03/94/040/00116/AM10/	Lic.No/Date:0310520649 21.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for reply from firm.			

174	Case No.:9/9/82-ALC4/2009	Party Name:S.R.S.PHARMACEUTICALS PVT. LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00122/AM10/	RLA File :03/95/040/00057/AM10/	Lic.No/Date:0310520741 21.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

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Case No.:3/10/82-ALC4/2009	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Approved	
HQ File :01/82/050/00127/AM10/	RLA File :07/24/040/00064/AM10/	Lic.No/Date:0710064945 22.05.2009		
Decision : : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/113/2007-Ch.III dated 27.02.2008, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Woodamber SA (1,(2,2,6-TrimethylCyclohexyl)- Hexan-3-ol)	1 Kg.	1.	Citronellal/Citral	1.46 kg
		2.	Methyl Propyl Ketone	1.50 kg
		3.	Nickel Catalysts	0.06 kg
RA concerned may take further necessary action as per above decision of NC.				

176	Case No.:28/19/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00406/AM10/	RLA File :34/24/040/00027/AM10/	Lic.No/Date:3410024237 25.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

			Meet No/Date:26/82-ALC4/2009	
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177	Case No.:6/10/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00130/AM10/	RLA File :05/24/040/00103/AM10/	Lic.No/Date:0510242152 25.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

178	Case No.:10/10/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00134/AM10/	RLA File :09/24/040/00060/AM10/	Lic.No/Date:0910038017 26.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

179	Case No.:11/10/82-ALC4/2009	Party Name:EUROMED HEALTH PRIVATE LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00135/AM10/	RLA File :35/24/040/00004/AM10/	Lic.No/Date:3510026736 26.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of DIPP.			

180	Case No.:7/10/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00131/AM10/	RLA File :03/94/040/00136/AM10/	Lic.No/Date:0310521306 26.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of DC(NSME).			

181	Case No.:8/10/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00132/AM10/	RLA File :03/94/040/00137/AM10/	Lic.No/Date:0310521317 26.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of DC(MSME).			

182	Case No.:9/10/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00133/AM10/	RLA File :03/94/040/00059/AM10/	Lic.No/Date:0310521318 26.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of DC(MSME).			

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183	Case No.:12/10/82-ALC4/2009	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00136/AM10/	RLA File :03/94/040/00122/AM10/	Lic.No/Date:0310521560 27.05.2009	Defer Date:22.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

184	Case No.:13/10/82-ALC4/2009	Party Name:VASUDHA PHARMA CHEM LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00137/AM10/	RLA File :09/24/040/00055/AM10/	Lic.No/Date:0910038020 28.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

185	Case No.:14/10/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00138/AM10/	RLA File :09/24/040/00036/AM10/	Lic.No/Date:0910038023 28.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

186	Case No.:15/10/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00139/AM10/	RLA File :09/24/040/00041/AM10/	Lic.No/Date:0910038025 28.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

187	Case No.:16/10/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00140/AM10/	RLA File :07/24/040/00068/AM10/	Lic.No/Date:0710065057 28.05.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

188	Case No.:5/13/82-ALC4/2009	Party Name:INDO AMINES LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Approved
	HQ File :01/82/050/00145/AM10/	RLA File :03/94/040/00119/AM10/	Lic.No/Date:0310522133 01.06.2009	
	Decision : : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/36/2005-Ch.II dated 27.10.2005, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Oleyl diamine	1 Kg.	1.	Oleic acid	0.941 kg

RA concerned may take further necessary action as per above decision of NC.

189	Case No.:1/13/82-ALC4/2009	Party Name:ALCHYMARS ICM SM PRIVATE LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00141/AM10/	RLA File :04/24/040/00286/AM09/	Lic.No/Date:0410105027 02.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

190	Case No.:2/13/82-ALC4/2009	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00142/AM10/	RLA File :07/24/040/00075/AM10/	Lic.No/Date:0710065132 02.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

191	Case No.:3/13/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00143/AM10/	RLA File :07/24/040/00076/AM10/	Lic.No/Date:0710065139 02.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

192	Case No.:4/13/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00144/AM10/	RLA File :07/24/040/00079/AM10/	Lic.No/Date:0710065140 02.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

193	Case No.:10/13/82-ALC4/2009	Party Name:VASUDHA PHARMA CHEM LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00150/AM10/	RLA File :09/24/040/00035/AM10/	Lic.No/Date:0910038134 03.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

194	Case No.:9/13/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00149/AM10/	RLA File :03/94/040/00063/AM10/	Lic.No/Date:0310522513 03.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of DC(MSME).			

195	Case No.:16/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00156/AM10/	RLA File :05/24/040/00129/AM10/	Lic.No/Date:0510243123 05.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

196	Case No.:17/13/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00157/AM10/	RLA File :05/24/040/00046/AM10/	Lic.No/Date:0510243222 08.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

197	Case No.:18/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00158/AM10/	RLA File :05/24/040/00132/AM10/	Lic.No/Date:0510243226 08.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

198	Case No.:19/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00159/AM10/	RLA File :05/24/040/00133/AM10/	Lic.No/Date:0510243230 08.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

199	Case No.:21/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00161/AM10/	RLA File :05/24/040/00134/AM10/	Lic.No/Date:0510243231 08.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

200	Case No.:25/13/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00165/AM10/	RLA File :05/24/040/00047/AM10/	Lic.No/Date:0510243291 08.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

201	Case No.:13/13/82-ALC4/2009	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00153/AM10/	RLA File :03/95/040/00994/AM09/	Lic.No/Date:0310523242 09.06.2009	Defer Date:20.10.2009
	Decision :Committee considered case as per agenda and decided to call for the following information from firm. 1. Production of eport item achieved by the firm for the past three years and corresponding consumption of each import duty certified by Chartered Accountant. 2. Photocopy of norms approved by ALC for the same export item in recent past. Accordingly, case was deferred for 20.10.2009.			

202	Case No.:26/13/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00166/AM10/	RLA File :05/24/040/00112/AM10/	Lic.No/Date:0510243367 09.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

203	Case No.:14/13/82-ALC4/2009	Party Name:EUROMED HEALTH PRIVATE LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00154/AM10/	RLA File :35/24/040/00007/AM10/	Lic.No/Date:3510026854 10.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

204	Case No.:20/13/82-ALC4/2009	Party Name:OMKROWN PHARMA CHEM PVT LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00160/AM10/	RLA File :07/24/040/00086/AM10/	Lic.No/Date:0710065319 10.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

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205	Case No.:23/13/82-ALC4/2009	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00163/AM10/	RLA File :09/24/040/00018/AM10/	Lic.No/Date:0910038170 10.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

206	Case No.:28/13/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00168/AM10/	RLA File :03/94/040/00206/AM10/	Lic.No/Date:0310523657 11.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

207	Case No.:29/13/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00169/AM10/	RLA File :03/94/040/00207/AM10/	Lic.No/Date:0310523667 11.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for reply from firm.			

208	Case No.:30/13/82-ALC4/2009	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00170/AM10/	RLA File :07/24/040/00103/AM10/	Lic.No/Date:0710065349 11.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

209	Case No.:21/19/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00399/AM10/	RLA File :09/24/040/00075/AM10/	Lic.No/Date:0910038244 16.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

210	Case No.:22/19/82-ALC4/2009	Party Name:ACACIA LIFE SCIENCES PVT LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00400/AM10/	RLA File :09/24/040/00001/AM10/	Lic.No/Date:0910038246 16.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

211	Case No.:23/19/82-ALC4/2009	Party Name:DIVIS PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00401/AM10/	RLA File :09/24/040/00069/AM10/	Lic.No/Date:0910038245 16.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

212	Case No.:26/19/82-ALC4/2009	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00404/AM10/	RLA File :03/95/040/00149/AM10/	Lic.No/Date:0310524394 16.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

213	Case No.:50/14/82-ALC4/2009	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00220/AM10/	RLA File :03/95/040/00163/AM10/	Lic.No/Date:0310524509 17.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

214	Case No.:30/19/82-ALC4/2009	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00408/AM10/	RLA File :22/24/040/00015/AM10/	Lic.No/Date:2210009018 22.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

215	Case No.:25/19/82-ALC4/2009	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Approved
	HQ File :01/82/050/00403/AM10/	RLA File :03/95/040/00151/AM10/	Lic.No/Date:0310526066 26.06.2009	
	Decision : : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/42/2009-Ch.II dated 22.09.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			
	Export product	Exp. Qty.	Sl.No.	Import items
	2,2-Methylenebis-(4-Methyl-6-Tertiary Butyl Phenol)	1 Kg.	1.	Monobutylated Para Cresol (2-Tertiary Butyl-4-Cresol)
Qty. allowed				
1.072 kg				
RA concerned may take further necessary action as per above decision of NC.				

216	Case No.:13/19/82-ALC4/2009	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00391/AM10/	RLA File :03/95/040/00153/AM10/	Lic.No/Date:0310526342 29.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

217	Case No.:27/15/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00256/AM10/	RLA File :07/24/040/00124/AM10/	Lic.No/Date:0710065661 29.06.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

218	Case No.:1/26/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00533/AM10/	RLA File :03/95/040/00111/AM10/	Lic.No/Date:0310526688 01.07.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

219	Case No.:24/19/82-ALC4/2009	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00402/AM10/	RLA File :03/95/040/00212/AM10/	Lic.No/Date:0310526937 02.07.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

220	Case No.:27/19/82-ALC4/2009	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00405/AM10/	RLA File :09/24/040/00113/AM10/	Lic.No/Date:0910038400 02.07.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

221	Case No.:15/19/82-ALC4/2009	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00393/AM10/	RLA File :03/95/040/00220/AM10/	Lic.No/Date:0310527397 06.07.2009	Defer Date:20.10.2009

Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.

222	Case No.:19/19/82-ALC4/2009	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00397/AM10/	RLA File :03/95/040/00206/AM10/	Lic.No/Date:0310527638 07.07.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

223	Case No.:16/19/82-ALC4/2009	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00394/AM10/	RLA File :08/24/040/00072/AM10/	Lic.No/Date:0810081332 08.07.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

224	Case No.:20/19/82-ALC4/2009	Party Name:RATNAGIRI CHEMICALS PVT. LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00398/AM10/	RLA File :03/95/040/00229/AM10/	Lic.No/Date:0310527876 08.07.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

225	Case No.:1/19/82-ALC4/2009	Party Name:LIFE LINE INDUSTRIES LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00379/AM10/	RLA File :03/95/040/00170/AM10/	Lic.No/Date:0310530722 27.07.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

226	Case No.:2/19/82-ALC4/2009	Party Name:BIOSTADT INDIA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00380/AM10/	RLA File :03/94/040/00308/AM10/	Lic.No/Date:0310530948 28.07.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

227	Case No.:3/19/82-ALC4/2009	Party Name:AVENTIS PHARMA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00381/AM10/	RLA File :03/94/040/00134/AM10/	Lic.No/Date:0310530972 28.07.2009	Defer

Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.				Date:20.10.2009
228	Case No.:4/19/82-ALC4/2009	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00382/AM10/	RLA File :03/94/040/00307/AM10/	Lic.No/Date:0310531016 28.07.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			
229	Case No.:5/19/82-ALC4/2009	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00383/AM10/	RLA File :03/95/040/00157/AM10/	Lic.No/Date:0310531031 28.07.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			
230	Case No.:10/19/82-ALC4/2009	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00388/AM10/	RLA File :03/95/040/00278/AM10/	Lic.No/Date:0310531299 29.07.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			
231	Case No.:11/19/82-ALC4/2009	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00389/AM10/	RLA File :07/24/040/00137/AM10/	Lic.No/Date:0710066242 29.07.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			
232	Case No.:6/19/82-ALC4/2009	Party Name:SRIDHANADA LABORATORIES	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00384/AM10/	RLA File :09/24/040/00142/AM10/	Lic.No/Date:0910038725 29.07.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			
233	Case No.:7/19/82-ALC4/2009	Party Name:GUJARAT ORGANICS LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00385/AM10/	RLA File :03/94/040/00361/AM10/	Lic.No/Date:0310531249	Defer

			29.07.2009	Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			
234	Case No.:8/19/82-ALC4/2009	Party Name:GUJARAT ORGANICS LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00386/AM10/	RLA File :03/94/040/00362/AM10/	Lic.No/Date:0310531260 29.07.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			
235	Case No.:9/19/82-ALC4/2009	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00387/AM10/	RLA File :03/94/040/00105/AM10/	Lic.No/Date:0310531266 29.07.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			
236	Case No.:29/19/82-ALC4/2009	Party Name:PRIVI ORGANICS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00407/AM10/	RLA File :03/95/040/00259/AM10/	Lic.No/Date:0310531440 30.07.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			
237	Case No.:32/19/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00410/AM10/	RLA File :09/24/040/00135/AM10/	Lic.No/Date:0910038751 31.07.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			
238	Case No.:33/19/82-ALC4/2009	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00411/AM10/	RLA File :04/24/040/00098/AM10/	Lic.No/Date:0410106590 31.07.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			
239	Case No.:14/20/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred

	HQ File :01/82/050/00425/AM10/	RLA File :09/24/040/00159/AM10/	Lic.No/Date:0910038841 06.08.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

240	Case No.:2/26/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00534/AM10/	RLA File :09/24/040/00185/AM10/	Lic.No/Date:0910039258 09.09.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			

241	Case No.:3/26/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.& MOREPEN INTERNATION	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00535/AM10/	RLA File :05/24/040/00298/AM10/	Lic.No/Date:0510248980 09.09.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

242	Case No.:4/26/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00536/AM10/	RLA File :03/94/040/00486/AM10/	Lic.No/Date:0310536937 10.09.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

243	Case No.:5/26/82-ALC4/2009	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00537/AM10/	RLA File :03/94/040/00449/AM10/	Lic.No/Date:0310537058 10.09.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

244	Case No.:6/26/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00538/AM10/	RLA File :03/95/040/00211/AM10/	Lic.No/Date:0310537063 10.09.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

245	Case No.:7/26/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
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	HQ File :01/82/050/00539/AM10/	RLA File :03/94/040/00383/AM10/	Lic.No/Date:0310537073 10.09.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

246	Case No.:10/26/82-ALC4/2009	Party Name:WOCKHARDT LIMITED	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00542/AM10/	RLA File :03/95/040/00347/AM10/	Lic.No/Date:0310537240 11.09.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

247	Case No.:8/26/82-ALC4/2009	Party Name:NESTOR PHARMACEUTICALS LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00540/AM10/	RLA File :05/24/040/00296/AM10/	Lic.No/Date:0510249083 11.09.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of Pharmaceuticals.			

248	Case No.:9/26/82-ALC4/2009	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:26/82-ALC4/2009 22.09.2009	Status:Case Deferred
	HQ File :01/82/050/00541/AM10/	RLA File :03/95/040/00346/AM10/	Lic.No/Date:0310537187 11.09.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 20.10.2009 for comments of Department of C&PC.			